

**HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION**

Imphal, the 6<sup>th</sup> June, 2026

No. HCM/TP-SC/2017-Estt-II/ : Consequent to the establishment of the Special Court Manipur for NIA cases at Thoubal Court Complex vide order No. 4/40/2021-Judl/L/e-file No. Judl-303/7/2022-SEC-LAW-Part(1) dated 3<sup>rd</sup> December, 2025 issued by the Law & Legislative Affairs Department, Government of Manipur, the High Court of Manipur, as an interim measure, is pleased to recommend the following retired employees to be re-engaged in the above mentioned court and to the post indicated against their names on payment of consolidated remuneration of Last Pay minus Pension per month for a period of 1 (one) year or until regular appointment, whichever is earlier:

Sl. No.	Name	Re-engaged as	Reporting Officer
1	Kh. Bhubon Singh, Retd. Sr. Sheristadar	Sheristadar	District & Sessions Judge, Thoubal
2	Th. Saratchandra Singh, Retd. Nazir- cum-Superintendent	Bench Reader Grade – I	

**They are to report on 8<sup>th</sup> June, 2026 at. 10.00 a.m.**

The expenditure is debitable from the relevant Head of Account of District & Sessions Court, Thoubal.

By order etc.,

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**(KH. AJIT SINGH)**  
**REGISTRAR (JUDICIAL),**  
**HIGH COURT OF MANIPUR**

Endt. No. HCM/TP-SC/2017-Estt-II/13664-78

Imphal, the 6<sup>th</sup> June, 2026

Copy to

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Registrar General, High Court of Manipur.
5. The Registrar (Vigilance), High Court of Manipur.
6. All the District & Sessions Judges, Manipur.
7. All the Addl. District & Sessions Judges/ Addl. Sessions Judge, Manipur

8. All the Judges, Family Courts/ Spl. Court (ND&PS)/Spl. Court (ND&PS)(FTC)/Spl. Court Manipur for NIA Cases, Manipur.
9. The Jt. Registrar (Judl.), High Court of Manipur.
10. All the Chief Judicial Magistrates/ Civil Judges Sr. Divn., Manipur.
11. The Deputy Registrar (Judl.), High Court of Manipur.
12. All the Civil Judges Jr. Divn./ JMFC, Manipur.
- ✓ 13. The System Analyst, High Court of Manipur.  
- He is requested to upload the same in the Official website of this Registry.
14. The Superintendent, Establishment – II.
15. The Concerned file.

  
REGISTRAR/JUDICIAL,  
HIGH COURT OF MANIPUR